## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## **APPEAL NO. 232 OF 2014 &** IA NO. 369 OF 2014

13<sup>th</sup> July, 2018 Dated:

Hon'ble Mr. Justice N.K. Patil, Judicial Member Present:

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Pune Power Development Pvt. Ltd. .... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission &Ors. .... Respondent(s)

Counsel for the Appellant(s) None

Counsel for the Respondent(s) : Ms. Srishti Govil

h/f Mr. Balaji Srinivasan for R-2 & 3

## **ORDER**

List the matter for hearing on 23-7-2018.

(S. D. Dubey) **Technical Member** 

tpd/vq

(Justice N. K. Patil) **Judicial Member**